## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The Sub- Committee is hereby constituted with immediate effect:

Name of the Committee	Name of Judicial Officer	Designation
Sub-Committee for organizing inaugural function of Evening Court Challan Project on 22.11.2024 at Nyay Manch Auditorium, Rouse Avenue Court Complex.	Sh. Rajesh Kumar Goel District Judge, Comm.Court-02 (Central)	Chairperson
	Sh. Naveen Gupta Special Secretary, DSLSA Rouse Avenue Court Complex	Member
	Sh. Nishant Garg ACJM-02-cum-ACJ Rouse Avenue Court Complex	Member
	Sh. Paras Dalal ACJM-01 Rouse Avenue Court Complex	Member
	Ms. Sayesha Chadha JMFC-08 (Central)	Member

- The Sub-Committee may take assistance of other Judicial Officers of Central, West and Rouse Avenue Court Complex as deemed fit.
- The Sub-Committee shall report and update the progress on day to day basis to the undersigned.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)

42891 - 920 \_/F.1(3)/Gaz/2024

Delhi Dated \_\_\_\_\_\_

## Copy forwarded for information & necessary action to: -

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
- 3. The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.
- 4. The Administrative Civil Judge, Central District, Tis Hazari Courts, Delhi.
- 5. The Officers concerned.
- 6. The AO(J)/Branch In-Charge, Care Taking Branch, Tis Hazari Courts, Delhi, with the direction to pursue the matter with the committee.
- 7. The AO(J)/Branch In-Charge, Admin-I-II-III, General Branch, CJM Office, (Central), Tis Hazari Courts, Delhi.
- & The Website Committee (English/Hindi), Tis Hazari Courts, Delhi
- 9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)